

1	2
4. Muddanuru—Kondapuram	
5. Rayalcheruvu—Guntakal Via Gooty	
6. Matmari—Raichur	
7. Raichur—Yermaras	
8. Krishna-Wadi	
9. Wadi-Gulbaraga	
10. Daund-Pune	
11. Pune-Mumbai	
Sections yet to be Doubled	Sections yet to be Electrified
1. Balapalle-Bhakarapeta	1. Pune-Wadi-Guntakal
2. Guddapah-Muddanuru	2. Guntakal -Renigunta
3. Kondapuram-Rayalcheruvu	
4. Guntakal-Matmari	
5. Yermaras-Krishna	
6. Gulbarga-Bhigwan	
7. Bhigwan-Daund (doubling in progress)	

(b) There has been no delay.

(c) Doubling of Daund-Bhigwan section has been taken up. Survey for doubling of Gooty-Renigunta section has been taken up and further consideration of the project will be possible, once the results of the survey become available. The survey report for doubling of Raichur-Guntakal section has been received and is being examined in consultation with the Zonal Railway. The present capacity available on the remaining single line sections between Chennai and Mumbai are considered adequate to handle the current level of traffic and doubling of these sections would be taken up as and when the traffic requirements so warrant.

A cost-cum-feasibility survey for the electrification of Pune-Wadi-Guntakal section has been taken up. Final decision to electrify this section will be taken on receipt of the survey report. Guntakal-Renigunta which is a part of Renigunta-Hospet electrification project is pending at present, due to constraint of resources and relative priority for electrification of other high density routes.

Trichur-Guruvayur Rail Line

247. SHRI N.N.KRISHNADAS : Will the Minister of RAILWAYS be pleased to state :

(a) the point at which the Trichur-Guruvayur line is to joint the trunk line under southern Railway; and

(b) the details of the survey of newly proposed line from pattambi to Guruvayur or Kuttipuram to Guruvayur ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) and (b) Shoranur-Mangalore doubling project envisaged doubling between Mangalore and Kuttipuram and construction of a new line from Kuttipuram to Guruvayur. As such, this work was sanctioned as a doubling project. Now as it has been decided to double the track right upto Shoranur, this line becomes a new line project. The survey report of 1994 is being updated to enable requisite clearances being obtained. The point at which the line will join the Shoranur-Mangalore main line will be decided on receipt of the updated survey.

Legislation for Energy Sources

248. SHRI MADAN PATIL : Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Union Government has decided to bring forth a legislation for energy sources ;

(b) if so, the details thereof and the reasons behind the proposed legislation; and

(c) the time by which it is likely to be introduced ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c) The Ministry of Non-Conventional Energy Sources has initiated action for formulation of a comprehensive Renewable Energy policy with a view to utilise the large potential of renewable energy in the country. As a first step, a 'Renewable Energy Policy Statement' has been drafted. Further course of action will depend on the policy approved by the Government.

[Translation]

Journey performed by Union Ministers

249. SHRI SUSHIL CHANDRA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the names of Union Ministers who performed air journeys by the aeroplanes owned by the ministry/ governmental organisation or any other institutions from January to October, 1997 alongwith the dates of such journeys;

(b) whether the individual Minister used separate aircrafts for reaching the same destination of the same day;

(c) if so, the details thereof and the reasons therefor;

(d) the details of the rules made by the Union Government with regard to the use of aircrafts other than those of the Indian Airlines and other Airlines and whether these rules are being followed by them; and